

NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

CA No. 59/2017  
IN  
CP (CAA) NO. 02/Chd/Pb/2017

In the matter of :

M/s. Fortis Healthcare Ltd. and Ors..                      ...Applicant-companies.

Present: - Mr. Akshay Bhan, Sr. Advocate with Ms. Shikha  
Tandon, Mr. Abhishek Sanghi & Ms. Samapika Biswal,  
Advocates for applicant-companies .

CA No. 59/2017 has been filed for preponement along with affidavits and N.O.C. The same be taken on record but no ground for pre-ponement is made out, hence the matter will be taken up on the date already fixed.

- SAI -

(Justice R.P. Nagrath)  
Member (Judicial)

May 19, 2017

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